

Preventing the Spread of Malaria

7727. SHRI V. HANUMANTHA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the reasons for the lack of success in combating malaria by Health Ministry;

(b) whether there is any paucity of funds; and

(c) if not, whether there is any administrative disability in the Ministry to combat malaria?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) (a) Malaria incidence was brought down from about 6.47 million cases in 1977 to about 2.18 million in 1984. Thereafter, the situation has remained static mainly on account of vector and *P. Falciparum* resistance to conventional insecticides and drugs respectively.

(b) Yes, Sir.

(c) Docs not arise.

Family Planning in States

7728. SHRI TINDIVANAM G. VENKATRAMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) which is the State that tops the list in family planning programmes; and

(b) whether there is any improvement in the statistics of States which are below the targets in family planning programmes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) (a) Among the major States Kerala has achieved the lowest Birth Rate and Total Fertility Rate in the country.

(b) During the last decade other states have shown improvement in Demographic indicators. The details are

given the annexure [See Appendix 170, annexure No. 148]

Dutch Assisted project for Medical Facilities in Gujarat and Maharashtra

7729. SHRIMATI CHANDRIKA ABHINANDAN JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Gujarat and Maharashtra have submitted a Dutch-Consortium-Assisted project to the Central Government for establishing new facilities like cancer centre, trauma centre, T.B. detection and health care centres in the States;

(b) if so, whether Government have passed the project; and

(c) the places where new facilities are proposed in Gujarat and Maharashtra under the said project?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c): The State Government of Gujarat has submitted a preliminary proposal titled "Strengthening Intermediate Level Health Services" for getting Dutch assistance. The project proposal is being examined.

AIDS Cases in Southern Orissa

7730. SHRI BHAGABAN MAJHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some AIDS cases have been reported in Southern Orissa;

(b) if so, the number of AIDS cases found in the Southern districts of that State; and

(c) the steps taken to provide proper treatment to the AIDS patients?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

(c) Appropriate treatment for opportunistic ailments is available to AIDS patients at government hospitals without discrimination.

Loan from World Bank to Control Blindness

7731. SHRI SUSHILKUMAR
SAMBHAJIRAO SHINDE:
SHRI RAJNI RANJAN SAHU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have approached the World bank for a loan for assisting intensive blindness control programme in seven States;

(b) if so, what is the total amount the World Bank has been asked to provide;

(c) what are the names of the States where the amount will be utilised;

(d) whether Government have also decided to upgrade the existing facilities ill districts in the country which have been identified as poor in performance;

(e) if so, what are the States where these districts are located;

(f) whether it is also a fact that 11 area projects are being implemented in 15 States; and

(g) by when the World Bank has agreed to provide the loan for control of blindness in India?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c): The World Bank has agreed to provide a credit of US \$ 117.8 million for Cataract Blindness Control Project in the States of Madhya Pradesh, Uttar Pradesh, Andhra Pradesh, Tamil Nadu, Maharashtra, Rajasthan and Orissa.

(d) No such proposal is under consideration.

(e) Does not arise.

(f) Yes, Sir. At present 11 IPP (Indian Population Project) Area projects are

being implemented in 16 States and Union Territory of Delhi.

(g) The period of the project is seven years commencing from 1994-95.

Admission in Medical Colleges as per Supreme Court's Judgement

7732. SHRI S. MADHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have issued guidelines for admission to medical Colleges as per the Supreme Court judgement;

(b) if so, what are the details thereof; and

(c) whether Universities which run Medical Colleges are exempted from collecting capitation fee and if so, what are the reason therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (e): The guidelines regulating admission and fee in private professional medical colleges are under active consideration of the Government.

Adverse Effects of Certain Medicines

7733. SHRI VIREN J. SHAH:
SHRI PRAMOD MAHAJAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the "Pioneer" of 23rd May, 1994 under the caption, "Analgin can cause fatal disorder";

(b) if so, what are the facts in this regard and what are the details of such medicines; and

(c) what remedial steps Government have taken or propose to take to give a wide publicity about the ill effects of